NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

PETITION NUMBER

: CP/159 - 165/CAA/2017

IN

APPLICATION NUMBER

: CA/95-101/CAA/2017

NAME OF THE TRANSFEROR

: ANKITA PRATISTHAN LTD

NAME OF THE TRANSFEROR

: MAYUKA INVESTMENTS LTD

NAME OF THE TRANSFEROR

: PUNEET TRADING & INVESTMENT CO PVT LTD

NAME OF THE TRANSFEROR **DEMERGER 1**

: ZIPAHEAD.COM PVT LTD

DEMERGER 2

: KESHAV POWER LTD : SHREE NIRMAN LTD

TRANSFEREE

: RAMAINVESTMENT CO PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

NAVEEN KUMAR MULTHI

G.V. MOHAN KUMAR

Courses for Petitioner

K:NAMINANNAN

J. Klyshaman, STA

A.M. SRIDHARAN

B. UDHAYAKUNLAR

Coursel for Andre

<u>ORDER</u>

Senior counsel for the applicant and Counsel for the objector present are present and made submissions. Representative of the Official Liquidator and representative of the Regional Director are present. Counsel for petitioner prayed for time to make reply in regard to the submissions made by the counsel for objector. Time is enlarged at request. Put up on 06.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc